

**ELECTION MATTER**  
**URGENT**

**F.No. C-50/56/2020-Ad.II**

Government of India  
Ministry of Finance  
Department of Revenue  
(Central Board of Indirect Taxes & Customs)  
\*\*\*\*\*

North Block, New Delhi- 110001

Dated: 14<sup>th</sup> May, 2021

To

The concerned Pr. Chief Commissioners/ Pr. Director Generals/ Chief Commissioners/  
Director Generals of CBIC

**Subject:** General Elections to the Legislative Assemblies of Assam, Kerala, Tamil Nadu, West Bengal and Puducherry, 2021 and some Bye-elections to PCs/ACs (Press Note Dated 26.02.2021 and 16.03.2021)- **SOP for Virtual Account Reconciliation Meeting, DEMC Meeting, preparation of DEO's Scrutiny Reports and Virtual Training-Regarding.**

Sir,

I am directed to enclose herewith Election Commission of India's letter No. 464/Exp. Obs/Last Visit/EEPS/2021 dated 13.05.2021 on the subject mentioned above and to inform that Election Commission of India has organized a Virtual Training Programme for Expenditure Observers, District Election Officers and CEOs concerned on **17<sup>th</sup> May, 2021** with a view to brief the Expenditure Observers and District Election Officers regarding the modalities of Virtual Meetings to be convened by the DEO with EOs etc. Copies of State-wise schedule containing date/time for Virtual Training Programme along-with the link are enclosed herewith.

2. It is requested that the directions of the Election Commission of India may be communicated to the concerned Officers under your charge **for strict compliance.**

Yours faithfully,

Encl. As Above.

  
(S.A. Ansari)

Under Secretary to the Government of India  
Tel: 23095529/E-mail: [sa.ansari@nic.in](mailto:sa.ansari@nic.in)

Copy to:

The Website Manager, CBIC, with the request to upload this letter along-with the enclosures on the official website of CBIC with a ticker.

  
(S.A. Ansari)

Under Secretary to the Government of India